

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**  
*Dated Guwahati the 19<sup>th</sup> March, 2025*

**No.HC.VII-26/2023/ 1688 /A.** The High Court has been pleased to grant the benefit of 1<sup>st</sup> Stage Assured Career Progression (ACP) and Functional Scale to the following Judicial Officers of Assam as indicated in the Table below:

<b>Sl. No</b>	<b>Names of the Officers</b>	<b>Date of Joining in Grade-II</b>	<b>Date of entitlement of 1<sup>st</sup> Stage ACP</b>
1.	<b>Smti Pompy Chakravarty</b>	09.07.2019	09.07.2024
2.	<b>Shri Hemanta Kumar Das</b>	08.07.2019	08.07.2024
3.	<b>Shri Dimbeswar Taye</b>	02.07.2019	02.07.2024
4.	<b>Shri Lakhinandan Pegu</b>	06.07.2019	06.07.2024
5.	<b>Shri Angshuman Bhattacharjee</b>	30.10.2019	30.10.2024
6.	<b>Shri Satyajit Karmakar</b>	23.10.2019	23.10.2024
7.	<b>Shri Saleh Ahammad</b>	24.01.2020	24.01.2025
8.	<b>Smti Jharna Saikia</b>	27.01.2020	27.01.2025
9.	<b>Smti Syeda Sabina Afzal Zinnat</b>	30.01.2020	30.01.2025
10.	<b>Smti Aklima Begum</b>	30.01.2020	30.01.2025
11.	<b>Shri Chinmoy Barua</b>	28.01.2020	28.01.2025
12.	<b>Smti Sagarika Borpujari</b>	30.01.2020	30.01.2025
13.	<b>Smti Jayashree Bora</b>	30.01.2020	30.01.2025
14.	<b>Dr. Pooja Sinha</b>	27.01.2020	27.01.2025
15.	<b>Smti Priyanka Hazarika Nair</b>	24.01.2020	24.01.2025
16.	<b>Shri Nayanjyoti Choudhury</b>	30.01.2020	30.01.2025
17.	<b>Shri Dhiraj Kumar Kalita</b>	30.1.2020	30.1.2025

18.	<b>Smti Sutapa Bhusan</b>	30.01.2020	30.01.2025
19.	<b>Dr. Debasish Kashyap</b>	30.01.2020	30.01.2025
20.	<b>Shri Chinmoy Baruah</b>	27.01.2020	27.01.2025
21.	<b>Smti Juma Sinha</b>	10.01.2020	10.01.2025
22.	<b>Smti Bijaya Khakhlary</b>	30.01.2020	30.01.2025
23.	<b>Smti Sorbani Bhattacharjee</b>	22.01.2020	22.01.2025

By order

*Sd/-*

*Chatra Bhukhan Gogoi,*

**REGISTRAR (VIGILANCE)**

**GAUHATI HIGH COURT, GUWAHATI**

**Memo No.HC.VII-26/2023/ 1689-1719 /A. Dated 19.03.2025**

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Smti Pompy Chakravarty, Additional Chief Judicial Magistrate, Sonitpur, Tezpur.
5. Shri Hemanta Kumar Das, Civil Judge (Sr. Div.), Darrang.
6. Shri Dimbeswar Taye, Chief Judicial Magistrate, Cachar, Silchar.
7. Shri Lakhinandan Pegu, Chief Judicial Magistrate, Darrang, Mangaldai.
8. Shri Angshuman Bhattacharjee, Chief Judicial Magistrate, Kamrup, Amingaon.
9. Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri.
10. Shri Saleh Ahammad, Chief Judicial Magistrate, Barpeta.
11. Smti Jharna Saikia, Chief Judicial Magistrate, Dhemaji.
12. Smti Syeda Sabina Afzal Zinnat, Civil Judge (Sr. Div.), Chirang, Kajalgaon.
13. Smti Aklima Begum, Chief Judicial Magistrate-cum-Civil Judge, Biswanath.
14. Shri Chinmoy Barua, Chief Judicial Magistrate, Dhubri.
15. Smti Sagarika Borpujari, CJM cum Civil Judge, (Sr. Div), Charaideo.
16. Smti Jayashree Bora, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
17. Dr. Pooja Sinha, Joint Registrar(Recruitment), Gauhati High Court, Guwahati.
18. Smti Priyanka Hazarika Nair, Civil Judge (Sr. Div.), Lakhimpur, North Lakhimpur.
19. Shri Nayanjyoti Choudhury, Chief Judicial Magistrate, Karbi Anglong, Diphu.
20. Shri Dhiraj Kumar Kalita, Chief Judicial Magistrate, Jorhat.
21. Smti Sutapa Bhusan, Civil Judge (Sr.Div), Dibrugarh.
22. Dr. Debasish Kashyap, Joint Registrar (PM&P), Gauhati High Court, Guwahati.

23. Shri Chinmoy Baruah, Joint Registrar (Judicial), Gauhati High Court, Guwahati.
24. Smti Juma Sinha, Addl. Chief Judicial Magistrate, Dhemaji.
25. Smti Bijaya Khakhlary, Counsellor, Family Court No. 2, Kamrup(M), Guwahati.
26. Smti Sorbani Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar.
27. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
28. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
29. The Project Manager, Gauhati High Court, Guwahati for uploading to the Gauhati High Court website.
30. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**